

Learned counsel for the petitioner is seeking two weeks' time to file supplementary affidavit bringing on record Form-IV of Cr.P.C.

Till the next date, no coercive steps shall be taken against the above-named petitioner in connection with Nimiyaghat P.S. Case No.130/2019, corresponding to G.R. Case No.73/2020, pending in the court of the learned Judicial Magistrate, First Class, Giridih.

Post this matter on 27.09.2021.

(Sanjay Kumar Dwivedi, J.)

Ajay/